

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1905(KB)2019  
IA(I.B.C)/1432(KB)2023,  
IA(I.B.C)/390(KB)2024,  
IA(I.B.C)/1433(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS N.S ENGINEERING PROJECT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Jishnu Saha, Sr. Adv. ] For the Suspended Board  
Ms. Swati Agarwal, Adv. ]  
Mr. Gaurav Mathur, Adv. ]  
Mr. Anusha Nayek, Adv. ]

Mr. Rahul Parasrampurai, Adv. ] For the RP

**ORDER**

1. Ld. Sr. Counsel/Counsel appearing on behalf of the parties present.
2. **IA(I.B.C)/1432(KB)2023 and IA(I.B.C)/1433(KB)2023:**
  - a. Since the RP needs to be replaced in these IA Nos. IA(I.B.C)/1432(KB)2023 and IA(I.B.C)/1433(KB)2023. Let an appropriate step be taken in this matter.
  - b. List the matter for further consideration on **15.05.2024**.
3. **IA(I.B.C)/390(KB)2024:**
  - a. Since inspection that has been sought for by way of an IA(I.B.C)/390(KB)2024 has already been allowed in terms of our Order dated 12.01.2024. Therefore, this IA is **dismissed** as infructuous.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**